

(b) whether Government servants who got their names registered for allotment of D.D.A. flats were also required to deposit a specific amount for the same;

(c) where in view of limited sources of Government employee, Government propose to relax this condition in respect of Government employees only that they can get their names registered for allotment of D.D.A. flats without making any payment or by paying a nominal amount; and

(d) if so, when Government propose to implement this proposal ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir.

(d) Does not arise.

#### Nuclear Explosion by China in October 1970

4486. SHRI SHASHI BHUSHAN : Will the Minister of DEFENCE be pleased to state :

(a) whether China had her biggest nuclear explosion on the 14th October, 1970 in the Lop Nor Area which was aimed at reducing the size and weight of the Chinese nuclear arms to practical war-head proportions and

(b) the reaction of Government thereon ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : (a) According to our information, China conducted an atmospheric nuclear test over Lopnor in Sinkiang on the 14th October 1970. The explosion was of approximately 3 megaton yield and was similar to the previous explosions conducted by China. Govern-

ment have no information whether object of these tests is to reduce the size and weight of the Bomb to warhead proportions for missile delivery.

(b) Government consider it to be a matter for concern as they have always been opposed to all nuclear weapons test.

#### High cost of imported drugs charged by State Trading Corporation from drug manufacturers

4488. SHRI SRADHAKAR SUPAKAR : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether some of the drugs imported by the State Trading Corporation are sold to the manufacturers at more than thrice the landed cost (including the import duty); and

(b) whether, in the case of drugs, Government have permitted a wholesale price rise of more than one hundred per cent at controlled price ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). Government have introduced the system of "pooled" prices for certain bulk drugs. The pooled Price is worked out on the basis of the weighted average of the price of estimated indigenous production and the price of estimated imports during a year. Government have not allowed any percentage increase as such in the selling prices of bulk drugs on an *ad hoc* basis. The pooled price is often higher than the landed cost as the cost of indigenous production and consequently selling price is much more than the landed cost. The arrangement referred to, is intended to encourage indigenous production from the basic stage and also to ensure the supply of bulk drugs to all drugs formulating units whether in the large, medium and small scale sectors at uniform prices. The State Trading Corporation are charging trade commission normally

admissible to a trading concern and they are not making any undue profit on the transactions.

#### Call of Indian Doctors from abroad

4489. SHRI BENI SHANKAR SHARMA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Nagaland Minister for Public Health has urged the Prime Minister that Government should offer attractive facilities to Indian doctors abroad to bring them back to the country;

(b) if so, the reaction of the Government to the suggestion; and

(c) the steps proposed to be taken in this direction with a view to meet the shortage of doctors in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes, Sir.

(b) and (c). The Government are taking positive measures to bring back Indian doctors from abroad by the following methods :

(i) Creation of a Scientists' Pool to provide for temporary placement of well qualified Indian Scientists and technologists returning from abroad.

(ii) Creation of supernumerary posts in approved scientific institutions to which temporary appointments can be made quickly from among the scientists working and studying abroad.

(iii) The Union Public Service Commission and most of the State Public Service Commissions have agreed to treat Indian scientists and technologists whose particulars appear in the National register as 'Personal Contact' candidates for all posts advertised by them. The Union Public Service Commission have also

made arrangements for interviewing Indian scientists and technologists abroad for posts in India.

(iv) Maintenance of a special section of the National Register of Scientific and Technical Personnel for enrolment of Indian scientists and technologists abroad and for the circulation of their names to all Ministries/Departments of the Government of India, State Governments, Union and State Public Service Commissions, Universities, Public Sector Industries and large private sector establishments. The names of such personnel are published in the monthly Technical Manpower Bulletin (CSIR) which is distributed free to about 3,000 organisations all over India

(v) Provision for payment of travel grant to scientists, who on their selection for appointment to research institutions in India undertake to serve those institutions for a minimum period of three years.

(vi) Increasing the emoluments of medical officers in the Central Health Service, in Central Institutions and in the State cadres.

(vii) Stoppage of holding of E.C.F. M.G. (Educational Council for Foreign Medical Graduate) Examination in India.

(viii) Enhancing the age of retirement of doctors and specialists and or re-employing them after retirement.

(ix) Since the doctors abroad are keen on appointments in teaching institutions, the Government is taking up the question of relaxing the teaching requirements to some extent to accommodate doctors who had the training and had served abroad so as to enable them to be absorbed in the teaching posts.

(x) Government is also considering starting of cooperative hospitals, meeting requirements of all specialities, in big cities and smaller towns where these specialist doctors could gainfully be utilised.